cluded in the panel for allotment in 1981 and how many of them have since been allotted accommodation?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICA-TIONS (SHRI RAM NIWAS MIR-DHA); (a) and (b) Yes, Sir. About 480 letters from MPs Councillors/ MLAs etc. were received during 1984 regarding allotment of quarters to employees of P&T from P&T pool, New Delhi. Some of them were respect of SC/ST employees. It is not possible to furnish the number of recommendations for allotment of Type-I accomodation to SC/ ST employees since in many of the cases, the recommending M.Ps. or M.L.As. had not mentioned whether the employees belonged to SC/ST or general category.

(c) The quarters are allotted to the eligible employees in their turn according to their respective dates of entry in government service. ever, Minister-in-Charge had been vested with discretionery Power to grant allotment on over-riding priority basis in exceptional and deserving cases. All these cases were examined on merit and as per existing rules and thereafter suitable was also given to MPs/MLAs. In a few cases, orders for allotment of quarters on out-of-turn/over-riding priority basis were also issued. In the case of SC|ST employees, fact that they belonged to SC/ST was also given due consideration.

> : [5.J 2] 134 and ~

(d) In 1981, there were 148 SC and 39 ST employees in the waiting list for allotment of quarters. Out them 29 SC/ST employees have since been allotted quarters.

Building for Telephone Exchange in 2000×80 Rampur

1747. SHRI HASHIM RAZA ABIDI ALLAHABADI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether land has been acquired in Rampur-U.P. for the construction of a building for telephone exchange.
- (b) if so, when and what is the area of the land acquired;
- telephone exchange (c) whether building has been constructed on this land:
- (d) if not, what are the reasons therefor; and
- (e) by when a building for housing the telephone exchange is likely to be constructed?

MINISTER OF STATE OF THE THE MINISTRY OF COMMUNICA-(SHRI RAM NIWAS MIR-TIONS DHA): (a) Yes, Sir.

- (b) A plot of land measuring 5.01 acre has been acquired in June, 1984.
 - (c) No, Sir.
- (d) and (e) The construction this building is likely to start during 1987-88 subject to availability of resources.

Replacement of obsolete equipment of Telephone Exchange, Rampur

1748. SHRI HASHIM RAZA ABIDI ALLAHABADI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that telephone exchange at Rampur, U.P. has obsolete equipment which has not been replaced since its installation at the time when it was an Indian State ruled by a Nawab, if so, what are the reasons therefor;
- (b) whether it is also a fact that there is no air-conditioning for the telephone equipment; if so, the reasons therefor; and
- (c) what steps Government propose to take to provide the latest telephone facilities to Rampur?